

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Regd Post

Commercial Complex(BDA),
Indiranagar,
Bangalore - 560 038

Application No. 1246/86 (T)
To (W.P. 18302/83)

29/10
Dated the Oct., 86.

(1) Sri. V. S. Gunjal, 10114, S.C. Road, Bangalore. 56009.

(2) Secretary, Ministry of Communications Govt. of India,
Sanchar Bhawan, New Delhi;

General Manager, Telephones District Bangalore, Chambers of
Commerce Bld., K.R. Rd, Bangalore.

Subject: SENDING COPIES OF ORDER PASSED BY THE BENCH
IN APPLICATION NO. 1246/86 (T)

Please find enclosed herewith the copy of the Order/Interim Order
passed by this Tribunal in the above said Application on 1.10.86.

Ms/
SSP

Smt. S. S. S. P. D.
J. J. B. P. H.

SECTION OFFICER
(Judicial)

3.. 9/10/86 O/C

Encl: As above.

(3) Sri. M. Vasudevarao, CGSC, High Court Building
Bangalore. 1.

(4) Sh. K. Vaidyanathan,
94, Indiranagar 1st Stage, (upstairs),
Bangalore - 560 016

IN THE CENTRAL ADMINISTRATIVE
TRIBUNAL ADDITIONAL BENCH,
BANGALORE

Dis

(contd)

A.N.1246/86(5)

Orders of Tribunal

None present for the applicant.
Shri M. Vasudeva Rao, Central
Government Standing Counsel present
for the respondents.

The applicant has not turned up
either in person or through his
counsel though the application was
called thrice during the course
of the day. In view of this the
application is dismissed for
default/nonprosecution.



SD/- (L.H.A. Rego) (Ch. Ramakrishna Rao)
Member(A) Member(J)

1-X-86 TRUE COPY X-86

R. Ch. Rego 27/10/86
SECTION 1
CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH
BANGALORE